

High Court of Delhi: New Delhi

No.2526-37/ACR/G-5/GAZ/DHC/2020

Dated: 19-09-2020

From:-

The Registrar General,
High Court of Delhi,
New Delhi.

To,

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC Courts Complex, Delhi
3. The Principal District & Sessions Judge (South), Saket Courts Complex, Delhi
4. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
5. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, Delhi
6. The Principal District & Sessions Judge (Shahadara), Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge (South-East), Saket Courts Complex, Delhi.
8. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
9. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
10. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi
11. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
12. The Principal Judge (HQ), Family Court, South-West, Dwarka, Delhi

Sub: Inspection of Subordinate Courts for the year 2019.

Sir/ Madam,

I am directed to request you to kindly ask the following Judicial Officers under your respective control to furnish copies of three best judgments delivered by them during the period as mentioned against their name for perusal of Hon'ble Inspecting Judges, positively within a week :-

Sl. No.	Name of the officer (Mr./Ms.)		Sl. No.	Name of the officer (Mr./Ms.)	
1	Anurag Sain, Special Judge [PC Act] [CBI]-11, Rouse Avenue Court Complex	During 1 st quarter of the year 2019.	19	Vidya Prakash, ASJ (Electricity), Central, THC	During 2 nd quarter of the year 2019.
2	Rajeev Bansal, Judge In-charge, Mediation Centre, New Delhi, PHC		20	Sanjay Jindal, Judge, Family Court, North-East, KKD	
3	Kovai Venugopal, Judge, Family Court, South-East, Saket		21	Sanjay Bansal, Special Judge [PC Act] [CBI]-16, Rouse Avenue Court Complex	
4	Neelam Singh, ADJ-02, South-East, Saket		22	Kiran Bansal, Special Judge [PC Act] [ACB]-01, Rouse Avenue Court Complex	
5	Lal Singh, ASJ-05, West, THC		23	Ravinder Bedi, ASJ-02(E-Court), Shahdara, KKD	
6	Sandeep Yadav, ASJ-2, South-East, Saket		24	Ajay Gupta, ASJ-02+Special Judge (NDPS), East, KKD	
7	Ajay Goel, ADJ-04, South-West, Dwarka	25	Lokesh Kr.Sharma, PO, Labour Court, RACC		
8	Anil Kr.Sisodia, Special Judge [PC Act] [CBI]-07, Rouse Avenue Court Complex	26	Gorakh Nath Pandey, ASJ-09 (POCSO), West, THC		
9	Amit Kumar, Special Judge (PC Act) (CBI)-04, Rouse Avenue Court Complex	27	Sunil Chaudhary, Special Judge (NDPS), North-East, KKD		
10	Vikas Dhull, Judge, Family Court, North, Rohini	28	Sunena Sharma, ADJ-04, New Delhi, PHC		
11	Anuradha Shukla Bhardwaj, Special Judge [PC Act] [CBI]-21, Rouse Avenue Court Complex	29	Sanjeev Kr.Singh, ASJ (Electricity), South, Saket		
12	Ashutosh Kumar, ASJ-01 (POCSO), New Delhi, PHC	30	Naresh Kr Malhotra, ASJ-6 (POCSO), East, KKD		
13	Ruby Alka Gupta, Judge, Family Court, East, KKD	During 2 nd quarter of the year 2019.	31	Vipin Kr.Rai, ADJ-06, South-East, Saket	
14	Sanjeev Kr. Malhotra, ASJ-04, Shahdara, KKD		32	Manish Yaduvanshi, Judge-In-charge, Mediation Centre, East, KKD	
15	Manoj Kumar, ASJ-01 (POCSO), North-East, KKD		33	Geetanjali Goel, ASJ (Special Fast Track Court), South West, Dwarka	
16	Ajay Pandey, ADJ-2, North-West, Rohini		34	Raj Kumar, PO, MACT-1, West, THC	
17	Amit Bansal, PO, MACT & PO, Zonal Vending Committee (MCD), North-West, Rohini		35	Shailender Malik, Spl. Judge (PC Act) CBI-22, Rouse Avenue Court Complex	
18	Sanjay Sharma-II, ASJ-3, Central, THC		36	Raghubir Singh, ASJ-02, North-East, KKD	

Yours faithfully,

Sd/-
(Jugal Kishore)
Deputy Registrar (Gaz-IA)
For Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT , NEW DELHI.

No.Insp./Gaz./RACC/Gaz./2020/E-14320-14327

Dated, 22nd September, 2020.

E-copy of the letter of Deputy Registrar (Gaz-IA), for Registrar General, Hon'ble High Court of Delhi, New Delhi dated 19th September, 2020, received through e-mail be forwarded to the following Judicial Officers posted at Rouse Avenue District Courts, New Delhi with a request to furnish copies of three best judgments delivered by them during the period as mentioned against their names for perusal of Hon'ble Inspecting Judges, positively within four days i.e. on or before 26th September, 2020 for onward transmission to the Hon'ble High Court of Delhi, New Delhi.

A copy forwarded digitally for information and necessary action to:-

1. Sh. Anurag Sain, Ld. Spl. Judge (PC Act) (CBI), RADC, New Delhi.
2. Sh. Anil Kumar Sisodia, Ld. Spl. Judge (PC Act) (CBI), RADC, New Delhi.
3. Sh. Amit Kumar, Ld. Spl. Judge (PC Act) (CBI), RADC, New Delhi.
4. Ms. Anuradha Shukla Bhardwaj, Ld. Spl. Judge (PC Act) (CBI), RADC, New Delhi.
5. Sh. Sanjay Bansal, Ld. Spl. Judge (PC Act) (CBI), RADC, New Delhi.
6. Ms. Kiran Bansal, Ld. Spl. Judge (PC Act) (ACB), RADC, New Delhi.
7. Sh. Shailender Malik, Ld. Spl. Judge (PC Act) (CBI), RADC, New Delhi.
8. P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.

This is Computer generated copy and hence requires no signature.

Sd/-
(Arun Bhardwaj)
Officer In-charge (Judl.)
for Principal District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue District Court
New Delhi